

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 198 of 2013 in I.A. 433 of 2013

Dated : 8th May, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**K.K.K. Hydro Power Ltd. ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Ajay Vaidya
Ms. Ishita Choudhuri Dasgupta
Mr. Elangbam Premjit

Counsel for the Respondent(s) : Ms. Ruth Elwin for R-1

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2

ORDER

We have heaved the learned counsel for the Appellant. He is at liberty to file his comprehensive written submissions on or before 12.5.2014 after serving copy on the other side.

Post the matter for further hearing on **16th May, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**